

**IN THE NATIONAL COMPANY LAW TRIBUNAL,  
NEW DELHI COURT III**

**Item No. 309**

IA-4117/2021 IA-3057/2022 IA-3062/2022 IA-3064/2022 IA-3073/2022  
IA-3074/2022 IA-3324/2022

In  
IB-1348(ND)/2019

**IN THE MATTER OF:**

M/s. Nisus Finance & Investment Managers LLP & Anr

**.....APPLICANT/PETITIONER**

**Vs**

M/s. Earthcon Universal Infratech Pvt. Ltd.

**.....RESPONDENT**

**SECTION**

**U/s 7 of IBC, 2016**

**Order delivered on 15.03.2024**

**CORAM:**

**SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)**

**SHRI ATUL CHATURVEDI, HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant :

For the Respondent :

**ORDER**

Renotified to **18.04.2024.**

Sd/-  
**(Court Officer)**

Shammy  
15.03.2024